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and Imambara in Murshidabad in West Bengal and the art objects and manuscripts therein by the Centra! Government being delayed at the cost of the invaluable art objects and manuscripts stored tnere;

- (b) whether there is any date for their formal taking over; and
- (c) whether there is any proposal under Government's consideration for shifting the art objects etc. manuscripts, from. Murshidabad to any other place?

THE MINISTER OF STATE IN THE MINISTRY PERSONNEL OF TRAINING, **ADMINISTRATIVE** FORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K. P. SINGH DEO): (a) No, Sir.

- (b) The responsibility for the maintenance of the Hazarduari Palace and Bara Imambara in Murshidabad has been taken over by the Central Government on 16th August. 1985, subject to preparation of the full inventory and physical verification of all the objects jointly by a Committee of officials of the Government of .West Bengal and the Central Government.
 - (c) No, Sir.

Electronic Typewriter

2773. SHRIMATI USHA MALHOTRA: DR. LOKESH CHANDRA: SHRIMATI KAILASHPATI: SHRI P. N. SUKUL: SHRI ROSHAN LAL:

Will the PRTME MINISTER be pleased to state whether Government have classified the electronic typewriter as an electronic item and as a computer to bring it under the new electronic policy?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECH AND IN NOLOGY THE DEPART MENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, **SPACE** AND **ELECTRONICS** (SHRI **SHIVRAJ**

PATIL): Yes, Sir, as p. computer peripheral item provided it incorporates certain featuies like 16 K, Byte memory, line edit facility and connectability to a computer.

2774. [Transferred to the 23rd August, 1985.]

जाससी के बारोप में पिरण्तार व्यक्ति

2775. श्री हक्मदेव नारायण यादव : थी बो० सत्यनारायण रेडी:

गह मंत्री यह बताने की कृपा

(क) पिछले तीन वर्षी जासुसी के प्रारोप में संवर्ग-वार कितने-कितने व्यक्ति गिरफ्तार किये गए : ग्रीर

गृह मंत्रालय में राज्य मंत्री (श्रीमती रामबुलारी सिन्हा): (क) श्रौर (ख) सूचना एक ब की जारही है और वह सभा पटल पर रख दी जाएंगी ?

Invitation to Foreign Teams by Sports **Authority of India**

2776. SHRI ASHWANI KUMAR: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that Director General of Sports Authority of India had invited football teams in April to play matche? here and one of the teams was New Castleupon Tyne Football Team;
- (b) whether it is a fact that some of the players of these teams were found to have links with anti-Indian forces and were not allowed to take part in games;
- (c) whether it is also a 'fact that a number of them disappeared from the Nehru Stadium:
- (d) if so, what steps are being taken to scrutinise the bona fides of incoming